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**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 311 OF 2022

IN THE MATTER OF:

Dr. Jeet Singh Yadav ...Applicant

Versus

Govt. of NCT of Delhi & Ors. ...Respondent

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RESPONDENT NO. 8 (DSIIDC)

Vasudeva

Through

Dr. Vikrant Narayan Vasudeva, Adv.

Mr. Rohit Lochav, Adv.

A2/112 (LGF), Safdarjung Enclave, New Delhi-29

Mob.: +91-9868576256

Email: vikrantvasudeva@gmail.com

Place: New Delhi

Filed on: 13.02.2026

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...Respondent

**STATUS REPORT ON BEHALF OF RESPONDENT NO. 8
(DSIIDC)**

I, Ajit Kumar S/o Sh. Ashok Kumar Pandey aged about 39 years, working as Executive Engineer, with office at DSIIDC, Technical Centre Building, Wazirpur Industrial Area, Delhi – 110052, presently present at New Delhi, do hereby solemnly affirm and sincerely declare as under:-

1. I state that I am the authorized by the Respondent No. 8 (DSIIDC) and as such I am competent to swear this Status Report. I state that I am well acquainted with the facts and circumstances of the case based on records. That nothing material is suppressed thereof.
2. I state that the pond is situated in Khasra No. 17/27 of revenue village Mundka. The physical possession of the land comprising of this pond has been taken over by the Answering Respondent from Land and Building, Vikas Sadan, ITO, New Delhi on 12.04.2007 on 'as is where is basis.




Er. AJIT KUMAR
Executive Engineer (Civil)
CD-23 (IA), DSIIDC

3. I state that the senior officials of Respondent No. 8 have personally visited the site to make an assessment of the site. It has been assessed that there is no form of encroachment or construction of any type on the pond. However, water plants are present in the ponds. Photographs of the pond are annexed herewith as **Annexure R8-1 (Colly)**.
4. I state that the Respondent No. 8 is currently initiating the process of development of the said land parcel through third parties.
5. I state that it is clearly evident from the development plan, the pond is to be kept as it is even in future. True copy of development plan is attached herewith as **Annexure R8-2**.
6. In the said development plan the improvement of water body is already included.
7. Immediate measures to be taken for restoration/rejuvenation of the pond will be immediate cleaning of water body of all water plants and any trash if found.
- Timeline: 6 months
 - Budget Allocated: Estimate prepared and under approval.
 - Allotment of works in progress.
 - Nodal officers deputed for monitoring of the works to ensure timely completion: EE(CD-23), DSIIDC, Technical Centre Building, Wazirpur Industrial Area, Delhi-110052.




Er. AJIT KUMAR
Executive Engineer (Civil)
CD-23 (IA), DSIIDC

8. A technical assessment was also made and it was decided that no protective embankment would be constructed around the pond. Instead, a certain portion of land would be left as green area on which green plantation would be carried out to preserve the natural beauty of the pond. As is clearly evident from the development plan, the pond has a green area left around it.

9. Following are the coordinates of the pond:

a. coordinates details.

- 1. 28°41'41.5"N 77°01'42.0"E
- 2. 28°41'41.5"N 77°01'45.9"E
- 3. 28°41'38.4"N 77°01'41.9"E
- 4. 28°41'38.4"N 77°01'45.7"E

b. Please put Length, Breadth and Depth of the pond.

- 1. Length of the pond ~100m.
- 2. Breadth of the pond ~ 96m.
- 3. Depth of the pond > 6 Feet.

Self
I identified the deponent who has signed in my presence
Adhar 1129 57551227

Ajit Kumar

DEPONENT
Er. AJIT KUMAR
Executive Engineer (Civil)
CD-23 (IA), DSIIDC

VERIFICATION:

Verified at New Delhi on this 13 FEB 2026 day of February 2026 that the contents of my above affidavit are true and correct to my knowledge based on the official records and no part of it is false and nothing material had been concealed there from.

CERTIFIED THAT THE DEPONENT

Shri/Smt./Km. *Ajit Kumar*
S/o, W/o, D/o *...*
R/o *...*
Identified by Sr./Smt. *...*
has solemnly sworn before me at New Delhi on 13 FEB 2026 that the contents of the affidavit which have been read and explained to him are true and correct to his knowledge.

Ajit Kumar

DEPONENT
Er. AJIT KUMAR
Executive Engineer (Civil)
CD-23 (IA), DSIIDC



Oath Commissioner
New Delhi

ANNEXURE R8-1



M2VH+94F, DMRC, Mundka,
Delhi, 110081, India,

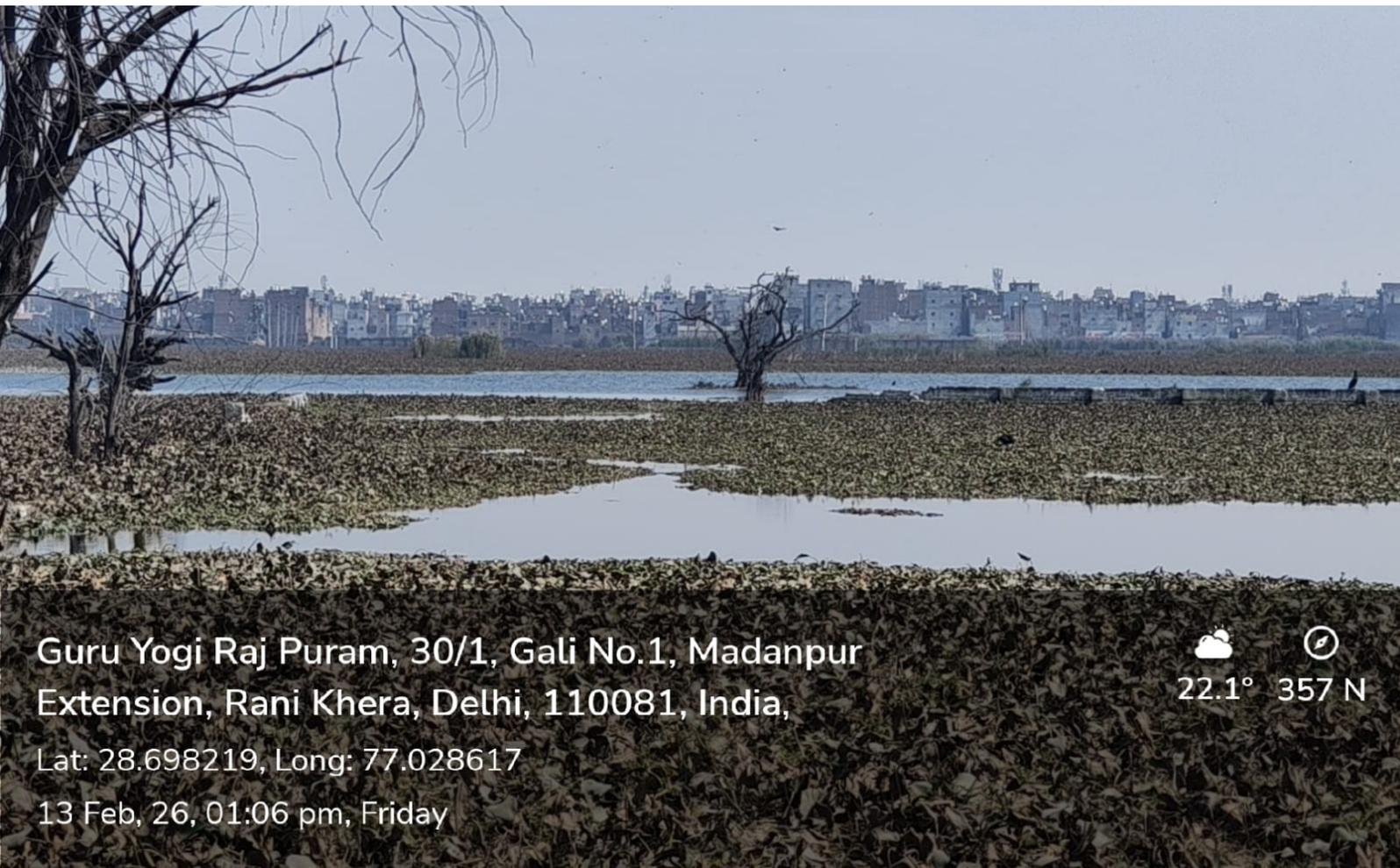
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13 Feb, 26, 11:48 am, Friday



21.1° 168 S





Guru Yogi Raj Puram, 30/1, Gali No.1, Madanpur
Extension, Rani Khera, Delhi, 110081, India,

Lat: 28.698219, Long: 77.028617

13 Feb, 26, 01:06 pm, Friday

 
22.1° 357 N



Loading...

Lat: 28.697314, Long: 77.040983

13 Feb, 26, 01:04 pm, Friday

 
22.1° 356 N



Loading...

Lat: 28.693753, Long: 77.027899

13 Feb, 26, 11:49 am, Friday

 
21.1° 90 E

1245

8



22, Block A, Raghuwar Nagar,
Agar Nagar, New Delhi, Delhi,

Lat: 28.697314, Long: 77.040983

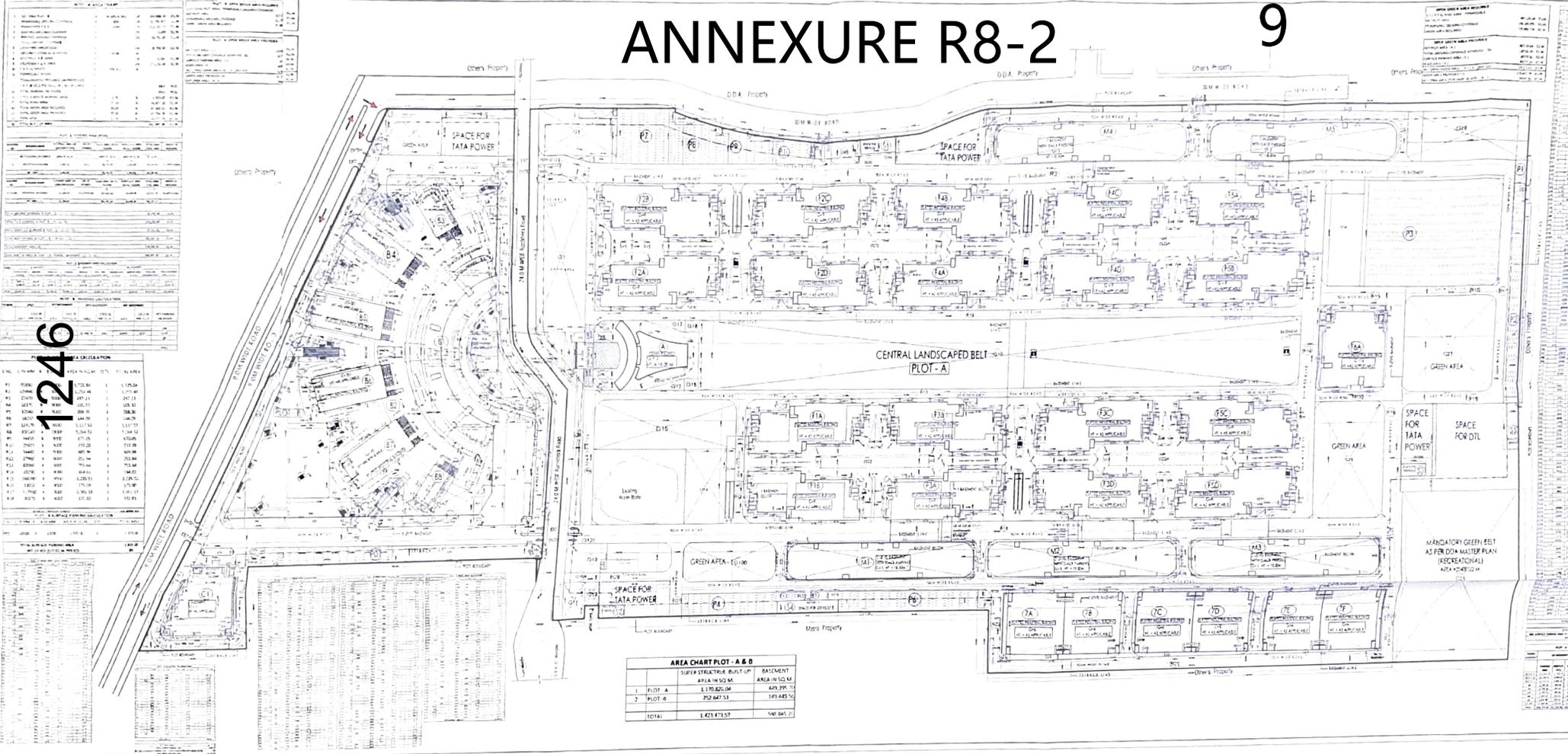
13 Feb, 26, 01:02 pm, Friday



22.1° 97 E

ANNEXURE R8-2

9



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AREA CHART PLOT - A & B

PLOT	SUPER STRUCTURE BUILT UP AREA IN SQ.M		BASEMENT AREA IN SQ.M	
	1	2	1	2
1	11764.00	11764.00	429.29	429.29
2	252.64	252.64	181.42	181.42
TOTAL	12016.64	12016.64	610.71	610.71

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2	252.64	252.64	181.42	181.42
TOTAL	12016.64	12016.64	610.71	610.71

BUILDING NO.	BUILDING NAME	COVERED AREA ON GROUND FLOOR	NO OF STORES	COVERED AREA ON TYPICAL FLOORS	TOTAL AREA COVD. AREA	HEIGHT OF BUILDING
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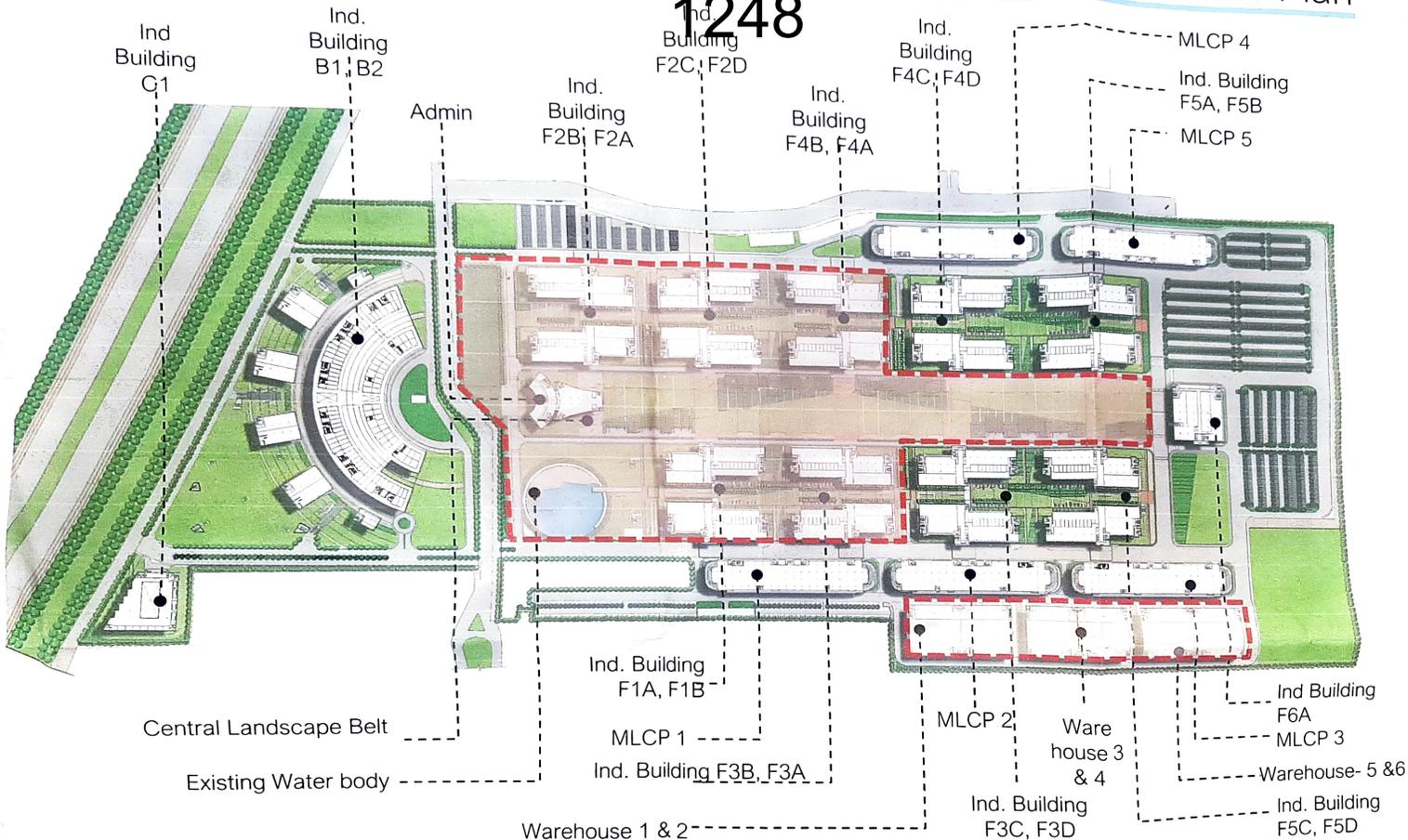
1247

10

Rani Khera (Location details)

S.No.	Location	Coordinates (Latitude and Longitude)
1	Rani Khera Site	28.6952839, 77.0280728
2	Plot A	28.6978061, 77.0277177 28.6976814, 77.0379966 28.6927667, 77.0379363 28.6934570, 77.0279782
3	Plot B	28.6939955, 77.0278331 28.6978055, 77.0275588 28.6978123, 77.0263330 28.6933140, 77.0238034

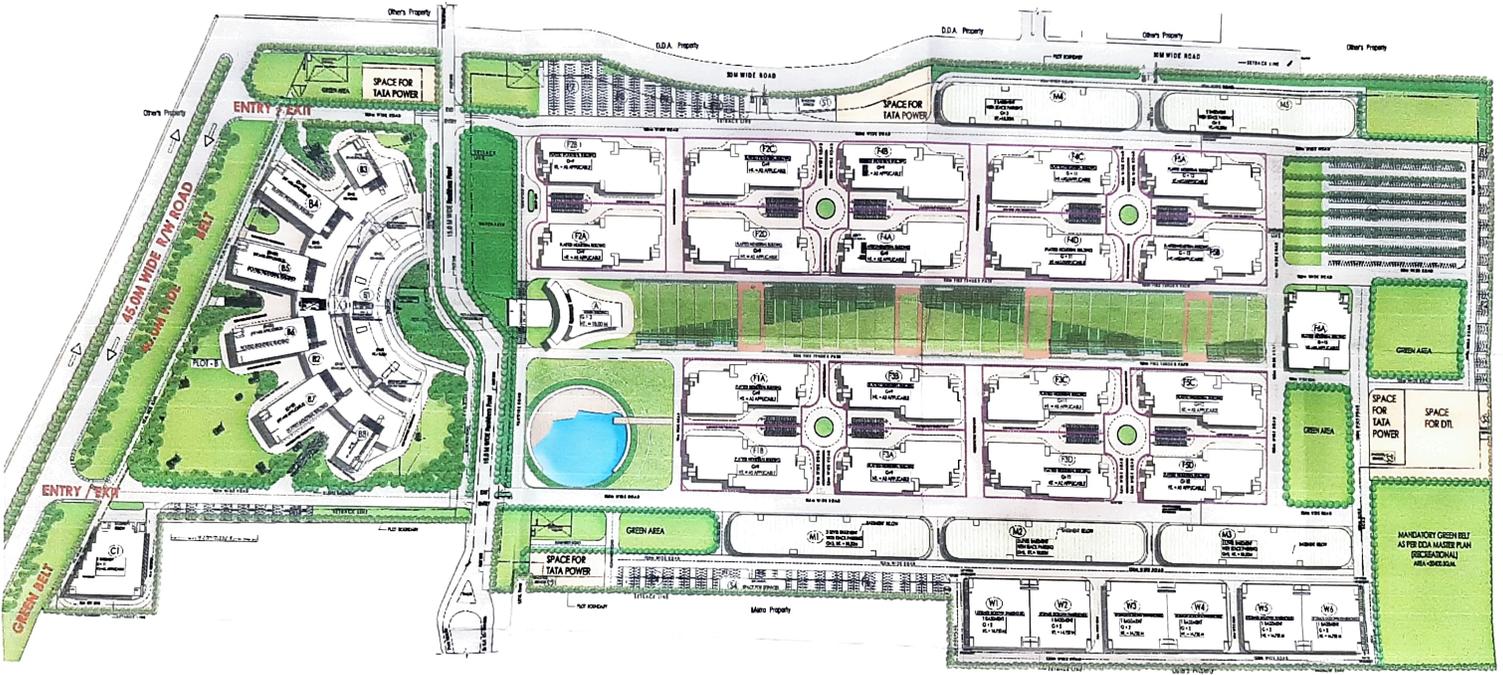
1248



1249 PROPOSED PLOT DIVISION

12

9/27



Handwritten signature and date:
12/14/11
S.C. (P. J. ...)

Handwritten signature and date:
12/14/11
P. J. ...

